

BE FORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

O.A.NO:650/95

Monday, this the 23rd day of JUNE, 1997

CORAM:

HON'BLE SHRI B.S.HEGDE, MEMBER(J)

HON'BLE SHRI M.R.KOLHATKAR, MEMBER(A)

Nagappa Bhimraya,  
Dhangar Galli,  
House No. 11-404, Bramhapur,  
Gulbarga.

By Advocate Shri R.D.Deheria

.. Applicant

-versus-

1. Union of India  
through  
The General Manager,  
Central Railway,  
Bombay V.T.

2. The Chief Personnel Officer,  
Central Railway,  
Bombay V.T.

3. The Divisional Railway Manager,  
Divisional Office,  
Central Railway,  
Solepur - 413 001.

By Counsel Shri V.S.Masurkar

.. Respondents

The application having been heard on 23rd June, 1997  
the Tribunal on the same day delivered the following :

- : Q R D E R : -

(Per B.S.Hegde, Member(J))

Heard Mr.R.D.Deheria for the applicant  
and Mr.V.S.Masurkar for the respondents.

2. Respondents have filed an MP stating  
that the prayer made in the OA has already been complied with  
and nothing survives, and OA has become infructuous.

3. In view of the submissions made by the  
learned counsel OA is disposed of as infructuous. MP also  
disposed of.

M.R.Kolhatkar  
(M.R.KOLHATKAR)  
Member(A)

B.S.Hegde  
(B.S.HEGDE)  
Member (J)